# RAJYA SABHA

is available. No centralised data are maintained in regard to co-operative institutions. Enterprise specific measures are taken by the administrative Ministries for improvement of performance of PSUs under their administrative control.

(b) The PSU-wise details of losses are available at Statement 7B, of the Public Enterprises Survey 1997 98 (Volume-I) which has been laid in the Parliament on 26.2.1999 and is a published document. The reasons for losses are enterprise specific. However, some of the reasons are excess manpower, outdated technologies, obsolete plant and manchineries, increase in input costs, greater competition, lower sales realisation, high interest burden, financial crunch etc.

(c) Enterprise specific measures are taken by the Government to improve the performance of the PSUs. Some of these include periodical review of performance of PSUs by the administrative Ministries, grant of operational freedom, professionalisation of PSU boards, technology upgradation, diversification and change of product mix, modernisation of plant and machineries, inventory and cost control, business and financial restructuring, rationalisation of manpower etc.

# **Revival Status of Certain PSUs**

## 43. SHRI DIPANKAR MUKHERJEE: SHRI NILOTPAL BASU:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the revival status of National Instruments BOGL and Cycle Corporation of India, as per the last BIFR hearing in these cases;

(b) the recommendation/conclusion of the Expert Committee constituted '.?, ^imcn'yy on the Y&oidity of the said PSUs; and

(c) the action taken on the recommendation/conclusion of the Committee by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI RAMJI BHAI KATHIRIA): (a) to (c) The status in respect of National Instruments 29 November, 1999

RAJYA SABHA

Limited (NIL), Cycle Corporation of India Limited (CCIL) and Bharat Opthalmic Glass Limited (BOGL) is as under:

#### National Instruments Limited

Board for Industrial and Financial Reconstruction (BIFR) has sanctioned and circulated the revival scheme for National Instruments Limited on 15.11.1999.

# Cycle Corporation of India Limited

The case of CCIL was not referred to the Expert Group as its revival was separately under the consideration of the Govt. BIFR in its last hearing held on 9.4.99 has issued certain directions of Govt, and CCIL and Operating Agency (OA)—Directions regarding valuation of assets, reconciliation of accounts with the Bank have been complied by the Government/Company Next hearing of BIFR is scheduled for 7.12.99.

## Bharat Opthalmic Glass Limited (BOGL)

BIFR was informed in the last hearing held on 9.4.99 that the viability is being examined by the Expert Group. The Expert Group has since submitted its recommendations which are being processed for seeking decision of the Government. The decision of the Government on the recommendations of the Expert Group will be communicated to BIFR. BIFR is a quasi-judicial body.

### New Policy for Production of Commissioned Serials

†44. SHRI D.P. YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has framed a new policy for production of commissioned serials;

(b) the total income accrued to the department through serials and advertisements so far in the year 1999-2000; and

# (c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): (a)Yes, Sir. Prasar Bharati has recently laid down revised guidelines for commissioning of programmes.

(b) and (c) Rs. 270 crores Sir.

<sup>†</sup> Original notice of the question was received in Hindi.

<sup>81</sup>